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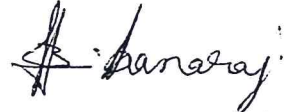
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/663/(IB)/2017
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.]	B. Dhanaraj		
2	K. Shyam Sunder	Counsel for Respondent	K. Ryzind

ORDER

Counsel for the Corporate Debtor present and prayed for time to file counter. At request, time is enlarged with the condition that counter shall be filed before the next date of hearing. Matter is posted for final hearing. Put up on **29.11.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk